

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**C.P.(C) No. 180/00091/2017
in
Original Application No.180/00900/2009**

Tuesday , this the 18th day of December, 2018

CORAM:

**Hon'ble Mr E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member**

K.M. Nambiar, S/o Late Muduvadath Kunhambu Nambiar, Additional Chief Engineer, Principal Director (Retired), O/o the Chief Engineer, Principal Director, O/o the Chief Engineer (NAVAC), Ezhimala, Ettikulam Post, Ramanthali, Payyanur, Kannur 670 308. **Applicant**
(By Advocate – Mr.R. Sreeraj)

V e r s u s

1. Shri Snajay Mitra, age and father's name not known, Secretary, Ministry of Defence, South Block, New Delhi 110 011.
2. Let.Gen. Suresh Sharma AVSM, age and father's name not known, The Engineer-in-chief, Military Engineer Services, Army Head Quarters, Kashmir House, New Delhi 110 001. **Respondents**
(By Advocate – Mr.N.Anilkumar, Sr. PCGC(R))

This Contempt Petition having been heard on 18.12.2018, the Tribunal on the same day delivered the following:

O R D E R (ORAL)

Per: E.K. Bharat Bhushan Administrative Member:

Heard both sides.

2. On the basis of the compliance report dated 3.12.2018 filed, we see that there is substantial compliance of the P1 order of this Tribunal. C.P is accordingly closed giving the Petitioner the liberty to proceed legally in case there is further cause of action.
3. Notices discharged.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K. BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

sj*

List of Annexures of the Petitioner in CP. No. 180/00091/2017

Annexure Pl. True copy of the final order dated d10.6.2010 in O.A.900/2009 of this Tribunal.

List of Annexures of the Respondents in CP. No. 180/00091/2017

Annexure R.1: True copy of the Amendment to Panel for Promotion of Additional Chief Engineer to the Grade of Chief Engineer vide letter No. B/41021/RDPC/CE/KMN/2009-10&2010-11/E1 (DPC) dated 23 Jul 2018.

Annexure R.: 2 Promotion casualty published by Chief Engineer (NW) Kochi vide Kochi vide Special Part II order No.22 dated 31 Jul 2018

Annexure R-3: True copy of Central Record Office (Officers), New Delhi letter No. CRO/34/62/KMN/O/2010 (45/46) dated 13 Nov 2018.
